

tion (1) of section 619A of the Companies Act, 1956 :—

(i)(a) Twenty-fourth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-5348/87 for (a) and (b)]

(ii) (a) Twenty-ninth Annual Report and Accounts of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-5347/87 for (a) and (b)].

II. A copy each (in English and Hindi) of the following papers:—

(i)(a) Third Annual Report and Accounts of the Council for Leather Exports, Madras, for the year 1986-87, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Council. [Placed in Library. See No. LT-5350/87 for (a) and (b)].

(ii) (a) Twenty-second Annual Report and Accounts of the Indian Council of Arbitration, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Council. [Placed in Library. See No. LT-5349/87 for (a) and (b)].

I. Report and Accounts (1986-87) of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) and related papers

II. Report and Accounts (1986-87) of the Hindustan Insecticides Limited, New Delhi and related papers

SHRI M. ARUNACHALAM: Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i)(a) Twenty-sixth Annual Report and Accounts of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra), for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-5222/87 for (a) and (b)].

(ii)(a) Thirty-third Annual Report and Accounts of the Hindustan Insecticides Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-5353/87 for (a) and (b)].

I. Report and Accounts (1986-87) of the Bharat Earth Movers Limited, Bangalore and related papers.

II. Report and Accounts (1986-87) of the Bharat Electronics Limited, Bangalore and related papers.

THE MINISTER OF STATE IN THE DEPARTMENTS OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956,